

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).28194-28201/2010

(Arising out of impugned final judgment and order dated 10-03-2010 in SCA No. 5909/2008 10-03-2010 in SCA No. 6300/2008 10-03-2010 in SCA No. 6298/2008 10-03-2010 in SCA No. 6299/2008 10-03-2010 in SCA No. 5907/2008 10-03-2010 in SCA No. 8468/2008 10-03-2010 in SCA No. 6334/2008 10-03-2010 in SCA No. 6562/2008 10-03-2010 in SCA No. 5909/2008 10-03-2010 in SCA No. 6300/2008 10-03-2010 in SCA No. 6298/2008 10-03-2010 in SCA No. 6299/2008 10-03-2010 in SCA No. 5907/2008 10-03-2010 in SCA No. 8468/2008 10-03-2010 in SCA No. 6334/2008 10-03-2010 in SCA No. 6562/2008 passed by the High Court of Gujarat at Ahmedabad)

UNION OF INDIA & ANR. ETC.

Petitioner(s)

VERSUS

M/S V.V.F. LTD. ETC. ETC.

Respondent(s)

(IA 26/2012, 28/2013, 27/2013)

(Only I.A Nos. 103061/2018 and 8144 of 2019 in C.A No. 2345/2017 and I.A No. 103068/2018 and 8149 of 2019 in C.A No. 2346/2017 (For Grant of Interim Relief) are to be listed.)

WITH

C.A. No. 2345/2017 (XIV-A)

(FOR GRANT OF INTERIM RELIEF ON IA 103061/2018

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 8144/2019

IA No. 8144/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 103061/2018 - GRANT OF INTERIM RELIEF)

C.A. No. 2346/2017 (XIV-A)

(FOR GRANT OF INTERIM RELIEF ON IA 103068/2018

FOR CLARIFICATION/DIRECTION ON IA 8149/2019

IA No. 8149/2019 - CLARIFICATION/DIRECTION

IA No. 103068/2018 - GRANT OF INTERIM RELIEF)

Date : 09-08-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. K. Radhakrishnan, Sr. Adv.

Ms. Nisha Bagchi, Adv.

Mr. Rupesh Kumar, Adv.

Ms. Aruna Gupta, Adv.
Mr. B. Krishna Prasad, AOR
Mr. Rupesh Kumar, Adv.
Mr. Shreyash Bhardwaj, Adv.
Mr. Chakitan Vikram Shekher Papta, Adv.

For Respondent(s) Mr. Balbir Singh, Sr. Adv.
Mr. Santanu Tyagi, Adv.
Ms. Nandita Chouhan, Adv.
Mr. Ravinder Nighawan, Adv.
Mr. S.S. Shroff, AOR

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Ankur Saigal, Adv.
Mr. Abhinav Agrawal, Adv.
Ms. Gunika Gupta, Adv.
Mr. E.C. Agrawala, AOR

Mr. Shekhar Prit Jha, AOR
Mr. Gaurav Mathur, Adv.

Mr. Praveen Kumar, AOR

Mr. Rahul Narayan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the special leave petitions/appeals for hearing on
04.09.2019.

(NARENDRA PRASAD)
COURT MASTER

(JAGDISH CHANDER)
COURT MASTER